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Title: Secretary-General reported the message from Rajya Sabha that Rajya Sabha at its sitting held on the 19<sup>th</sup> August, 2011 passed the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2011.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of Juvenile Justice (Care and Protection of Children) Amendment Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 19<sup>th</sup> August, 2011."

I also lay on the Table the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2011, as passed by Rajya Sabha on the 19<sup>th</sup> August, 2011.

सभापति महोदय : सदन की कार्यवाही 23 अगस्त, 2011 के पूर्वाह्न 11.00 तक के लिए स्थगित की जाती है।

**18.00 hrs.**

**The Lok Sabha then adjourned till Eleven of the Clock**

*on Tuesday, August, 23, 2011/Bhadrapada 1, 1933 (Saka).*

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\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* Not recorded

\* Not recorded

\* Introduced with the Recommendation of the President

\* Not recorded

\* Not recorded